

ITEM NO.13

COURT NO.14

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 4108/2011

(From the judgement and order dated 21/12/2006 in WP No.
29341/2006 of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS. Petitioner(s)

VERSUS

SREE SAKTHI PAPER MILLS LTD.TR.AUTH.SIGN Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 11/03/2011 This Petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application seeking
condonation of delay as also on the special leave petition.

Tag with SLP(C) No. 6914 of 2007.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER